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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)
No.HC.VII-100 (Pt.-IV)/2010/5629/A

From: Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To

**The Director in-charge
National Judicial Academy India
Bhadbhada Road, Suraj Nagar
P.O. Bhopal-462044 (M.P) India
Fax No.0755-2696904 / 2432587**

Dated- Guwahati, the 11th December, 2015

Sub:- **Nominations for the "Training of Trainers Workshop to build Master Trainers on Prevention of Cruelty to Animal Act, 1960".**

Ref. **Your letter No. NJA/Dir./SE-2/2015/5456, dated 29th November, 2015.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the aforesaid Workshop, scheduled to be held at the NJA, Bhopal on 27th & 28th January, 2016-

Sl. No.	Name	Designation
1.	Shri Bhupen Kumar Nath	Deputy Registrar (G&C), Gauhati High Court, Guwahati
2.	Shri Debasish Kashyap	Judicial Magistrate, 1 st Class, Chirang
3.	Shri Birthoilal Sakachep	Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai, Mizoram
4.	Shri Victo Sema	Chief Judicial Magistrate, Longleng, Nagaland

This is for favour of your kind information and necessary action.

Yours faithfully

11-12-15

**OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM**

Memo No. **HC.VII-100 (Pt.-IV)/2010/5630 - 5648/A** dated 11.12.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima, Nagaland.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The District & Sessions Judge, Chirang. *He is requested to inform the concerned Judicial Officer of his District accordingly.*
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima. ***He / she is requested to inform the nominated participant of his State accordingly.***
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati
12. Shri Debasish Kashyap, Judicial Magistrate, 1st Class, Chirang
13. Shri Birthoilal Sakachep, Civil Judge-cum-Judicial Magistrate, 1st Class, Champhai, Mizoram
14. Shri Victo Sema, Chief Judicial Magistrate, Longleng, Nagaland.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

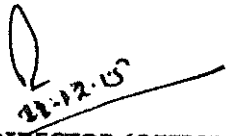
The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per

day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

15. The Administrative Officer, Judicial Academy, Assam.
16. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of Gauhati High Court immediately.*
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
19. The CA to Registrar General, Gauhati High Court, Guwahati.
20. Office File.


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